

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

CP No.13/2018 in OA No.241/2015

This the 05th day of July, 2021

**COROM : Hon'ble Shri Jayesh V. Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Smt. Samsabano,
W/o. Late/Missing Hasmudin M,
Ex. Parcel Porter,
Age : 49 years,
Residing at – 892/E, Kankaria Railway Colony,
Gomtipur, Ahmedabad.

(By Advocate Shri M.S. Trivedi) ... Applicant.

VERSUS

1. Shri Anilkumar Gupta or his successor
The General Manager,
Western Railway,
Churchgate, Mumbai 400 020.
2. Shri Dineshkumar or his successor
The Divisional Railway Manager,
O/o. DRM, Western Railway,
Ahmedabad Division,
Nr. Chamunda Bridge,
Kalupur, Ahmedabad 380 002.
3. Shri Amitkumar Singh or his successor
The Divisional Railway Manager,
O/o. DRM, Western Railway,
Divisional Office,
Vadodara 395 623. ... **Respondents.**

(By Advocate Shri M. J. Patel)

ORDER – ORAL

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the opponents Shri M.J.Patel submits that order passed by this Tribunal on 14.6.2017 has been complied with. He further submits that they have filed show cause reply and fresh PPO in the name of the applicant has been issued and along with the calculation sheet. He relied upon the Annexure R/1 in support of his submission.

2. On examination of record and statement made by the respondents, we did not find any reason to keep this Contempt Petition pending. We are satisfied that sufficient compliance has been made. The contempt proceedings initiated against the Opponents stands dropped. Notices issued to the Opponents stand discharged.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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